GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:3993
ANSWERED ON:18.12.2012
INTEGRATED LOW COST SANITATION SCHEME NO
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Chitthan Shri N.S.V.;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has decided to continue the Integrated Low Cost Sanitation Scheme with a view to ending manual scavenging in the Twelfth Plan period;
- (b) if so, the details in this regard, State-wise;
- (c) whether the Union Government has allocated any funds for this purpose to the State Governments during each of the last three years and the current year; and
- (d) if so, the details thereof, State-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

- (a) & (b): With the approval of Cabinet Committee on Economic Affairs, Integrated Low Cost Sanitation (ILCS) Scheme has been extended for implementation during the 12th Plan with a view to convert all remaining 2,08,323 latrines serviced by humans in urban areas as identified by the Census of India 2011. State-wise list of reported dry latrines as per Census 2011 data is enclosed at Annexure-I.
- (c) & (d): Yes, Ministry of Housing & Urban Poverty Alleviation has sanctioned and released funds under ILCS scheme to various State Governments in the past. The State-wise details of funds sanctioned under ILCS Scheme during each of the last three years and the current year is placed at Annexure-II.